

Annexure – 3

Name of the corporate debtor: M/s EKS SPINNERS PRIVATE LIMITED
Date of commencement of CIRP: 02/04/2026 ; List of creditors as on: 21/04/2026
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	The South Indian Bank Ltd	20-04-2026	14,75,39,240.12	14,10,93,519.90	Secured Financial Creditor	14,75,39,240.12 (Note 1)	14,75,39,240.12	No	100.00%	Nil	Nil	Nil	64,45,720.22	The supporting documents for legal charges are requested for the verifying claim amount
Total			14,75,39,240.12	14,10,93,519.90					100.00%				64,45,720.22	

Note - 1

- All the part and parcel of land admeasuring 393 cents (i.e. 101+86+6+58+142) along with industrial building thereon bearing Door No. 719, 918, 919, 920, 1334 in Kalangaperi Panchayat admeasuring 45137.70 Sq. ft. (approx) along with all other constructions, improvements, easementary rights existing and appurtenant thereon situated as (i) 101 cents in S No. 51/3, (ii) 86 cents in S No. 51/2 and 2/5th right in the well, etc in S No. 50/2, (iii) 6 cents on the southern side out of 6.61 acres in S No. 53, (iv) 58 cents in this north out of 95 cents in S No. 52 & (v) 142 cents on the north out of 6.61 acres in S No. 53 within Arasiyarpatti Village, Rajapalayam Taluk, Virudhnagar District.
- All the part and parcel of land admeasuring 5567.50 Sq.ft along with industrial building thereon bearing Door No. 120, 120R, 120B8, 120B10 in Ward No. 2 of Dhalavaipuram Panchayat admeasuring 3340.12 Sq. ft. (approx) along with all other constructions, improvements, easementary rights existing and appurtenant thereon situated as in S No. 332/1, now new as per sub division S No. 331/1A, S No. 333/2, now new S No. 333/2A within Chettiyarpatti Village, Rajapalayam Taluk, Virudhnagar District.
- All the part and parcel of land admeasuring 4640 Sq.ft along with residential building thereon bearing Door No. 120B in Ward No. 2 of Dhalavaipuram Panchayat admeasuring 2156.01 Sq. ft. (approx) along with all other constructions, improvements, easementary rights existing and appurtenant thereon situated as in S No. 331/1, now new as per sub division S No. 331/1A, S No. 333/2, now new S No. 333/2A, S No. 332/1, now new S No. 332/1P within Chettiyarpatti Village, Rajapalayam Taluk, Virudhnagar District.